

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-356/ND/2020**

IN THE MATTER OF:

M/s. SKC Infratech Pvt. Ltd.

...PETITIONER

Vs.

M/s. EOS Hospitality Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 28.02.2020

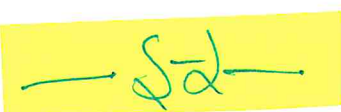
Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
SHRI S.K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Abhishek, Adv.
For the Respondent/ Corporate-debtor :**

ORDER

The learned counsel appearing on behalf of the operational-creditor has submitted that today he has filed some additional-documents before the Registry, but the same is not on the record. The registry is directed to place it on the records. Matter is adjourned to 19.03.2020.



**(S.K. Mohapatra)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**